

MEGHALAYA LEGISLATIVE ASSEMBLY

List of Business

Autumn Session

Tuesday, September 22, 2015.

Private Members' Business (upto 3:00 P.M.)

1. Questions.

2. Shri WITTING MAWSOR, MLA to call the attention of the Minister in-charge Education under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "Mawphor" dated 8th July, 2015 under the caption "Lap ka RTI ba hikai marwei ki Nonghikai ha ki 100 tyili ki skul L.P.".

*3. Resolutions.

*4. Motions.

Shillong
The 21st September, 2015

Secretary,
Meghalaya Legislative Assembly.